

**THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD):** (a) to (c). The production of coal is increasing steadily. The target of production during 1975-76 is 98 million tonnes against the estimated production of 88 million tonnes during 1974-75. At this level of production, it is expected that during 1975-76 the requirement of the country would be fully met and we may be in a position to export about one million tonnes of coal to the neighbouring and other countries.

**Volunteers of political and cultural organisations trained in fire-arms**

4982. **SHRI N. K. SANGHI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the different organisations, political or cultural which are having volunteers who have been trained in the use of fire-arms with their names and respective strength; and

(b) whether in view of the increase in the incidents of political assaults and murders in the country, government have considered the desirability of applying a ban on their functioning, and if so, government's reaction in this regard?

**THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANNANDA REDDY):** (a) Holders of licences for the possession and use of fire arms are not required under the law to intimate their membership, if any, of a political or cultural organisation and therefore it is not possible to collect precise information of such organisations whose members may be individually possessing or having knowledge of the use of fire-arms.

(b) The activities of individuals and organisations imparting training in the use of lethal weapons are actionable in law if covered within the meaning of section 153A of the IPC as amended by the Criminal Law (Amendment) Act,

1972 and other relevant laws. Necessary vigilance is being maintained in this regard.

**केन्द्रीय रिजर्व पुलिस तथा सीमा सुरक्षा बल पर होने वाला व्यय**

\*4983. श्री आर० बी० बड़े :  
श्री अटल बिहारी वाजपेयी :  
श्री जगन्नाथ राव जोशी :  
श्री माधवराव सिन्धिया :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में केन्द्रीय रिजर्व पुलिस और सीमा सुरक्षा बल पर प्रति वर्ष कितना ध्यय हुआ है और चालू वर्ष में अब तक कितना व्यय हुआ है ; और

(ख) विभिन्न राज्यों पर अलग अलग वहां पर इनके प्रयोग के कारण, केन्द्रीय सरकार की कितनी राशि बकाया है ?

गृह मंत्रालय में उप मंत्री (श्री एफ० एच० मोहसिन) : (क) और (ख) व्यौरे विवरण 1 और 2 में दिए गये हैं, जो सभा पटल पर रख दिये गये हैं । [पुस्तकालय में रखा गया । देखिए संख्या एल० टी० 9341/75]

**मनोरंजन कर के एक भाग का फिल्म उद्योग विकास के लिए उपयोग**

4984. श्री मूल चन्द डागा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राज्य सरकारें प्रति वर्ष मनोरंजन कर के रूप में लगभग 70 करोड़ रुपये प्राप्त करती है ;

(ख) क्या सरकार ने यह निर्णय लिया था कि उक्त राशि दस प्रतिशत फिल्म उद्योग के विकास पर खर्च किया जायगा और यदि हां, तो यह निर्णय कब लिया गया था ; और